

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

64

C.A No. 632/(MAH)/2014

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: M/s. Franke Faber (I) Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	CS Pawar G. Chauhan	PCS for Applicant	
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ORDER

CA 632/441/NCLT/MB/MAH/2014

At request of the parties, list this matter on 31.7.2017

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)